National Company Law Tribunal

Allahabad Bench

Allahabad

CP NO 1(ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016.

NAME OF THE COMPANY: Vishwesh Dutt Tiwari v/s M/s Life Care Services Pvt Ltd.

SECTION OF THE COMPANIES ACT: u s 397,398 of the Companies Act, 1956

Sl. No. Name Designation Representation Signature

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Order Dated 08 12.2016

CP NO 1(ND)/2016 Vishwesh Dutt Tiwari v/s M/s Life Care Services Pvt Ltd.

Since the Learned Counsel could not reach Allahabad due to delay in train, as agreed by both side list it on 16.12.2016 for further arguments.

V.S.R. AVADHANI, MEMBER-JUDICIAL

H.P. CHATURVEDI, MEMBER-JUDICIAL